

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 565
ANSWERED ON 06/02/2024**

PMAY-G IN KERALA

565. SHRI HIBI EDEN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has taken any steps to meet the target to built 2.95 crore houses under Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) by March, 2024 and if so, the details thereof;**
- (b) whether the Government is aware that zero funds were granted to Kerala under the PMAY-G in the financial years 2018-19, 2019-20, 2020-21 and 2021-22 and if so, the reasons therefor;**
- (c) the total funds released under the PMAY-G during the said period, State and year-wise;**
- (d) the number of houses built under the PMAYG in Ernakulam District of Kerala during the financial years, 2019-20, 2020-21, 2021-22, 2022-23 and 2023-24;**
- (e) the total funds allotted to Ernakulam District of Kerala under the PMAY-G in the financial years 2019-20, 2020-21, 2021-22, 2022-23 and 2023-24; and**
- (f) the details of total number of houses allotted and total expenditure for the said yojana?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)**

(a): In order to achieve the target of "Housing for All" in rural areas, the Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) with effect from 1st April, 2016 to provide assistance to construct 2.95 crore pucca houses with basic amenities by March, 2024. Out of the overall mandated target of 2.95 crore houses allocated to States/UTs under the PMAY-G, more than 2.94 crore houses have already been sanctioned to the beneficiaries

and over 2.55 crore houses have already been completed as on 01.02.2024.

The Ministry has taken the following initiatives to increase the pace of house sanction & completion in order to achieve the targets within the stipulated timeline:

- i. Review on progress at various level of Ministry.
- ii. Launch of PMAY-G analytic dashboard for monitoring and supervision of the scheme on parameters like gaps in sanction and completion of houses.
- iii. Timely allocation of targets to the States/UTs and release of adequate funds.
- iv. Follow-ups with the State to ensure the release of central and state share of funds and provision of land to landless beneficiaries in rural areas.
- v. Awards to the best performing States/UTs, Districts based on the performance index dashboard, thereby creating healthy competition and motivation among the States/UTs for achieving the set targets.

(b) & (c): The Government is committed to provide funds for achieving the targets as per the guidelines of the Scheme. The Central share release is contingent on the balance targets, pending liability, timely utilization of funds including the release of state share, submission of utilization certificate, etc. as per Scheme & Ministry of Finance Guidelines. The Ministry could not release funds to the state due to non-submission of complete proposal by the state, slow pace of utilization of available funds, slow pace of construction of houses, delay in credit of central and state shares into the SNA, surrender of allocated targets, etc. The Year-wise/State-wise details of Central Share of funds released under PMAY-G is given at Annexure.

(d) The details of number of houses built under the PMAY-G in Ernakulam District of Kerala during the financial years 2019-20, 2020-21, 2021-22, 2022-23 and 2023-24 are as under:

(unit in nos.)

District	Houses constructed				
	2019-2020	2020-2021	2021-2022	2022-2023	2023-2024 (as on 01.02.2024)
ERNAKULAM	25	25	47	342	106

(e) The Central Assistance under PMAY-G is released directly to the State/UT considering the State/UT as a unit. Further release of these funds to beneficiaries is done by the respective State/Union Territory Governments. The district level data related to houses allocated, sanctioned and completed and funds transferred to beneficiaries can be seen at the programme website at www.pmayg.nic.in--- >AwaasSoft---->Reports---->Houses progress against the target financial year.

(f) The Physical & Financial progress of implementation of PMAY-G in the State of Kerala is as under:

State Name	Targets allocated (units in nos.)	Houses sanctioned by the State (units in nos.)	Houses Completed (units in nos.)	Total Central share Released till 2023-24 (Rs in crore)	Funds utilized by the State including State Share (Rs in crore)
KERALA	35,167	35,166	32,830	192.19	412.90

Annexure

STATEMENT IN REPLY TO PART (b) & (c) OF LOK SABHA UNSTARRED QUESTION NO. 565 TO BE ANSWERED ON 06.02.2024 REGARDING PMAY-G IN KERALA

Year-wise/State-wise details of Central Share of funds released under PMAY-G

(Rs in Crore)

S. No	State	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24 (as on 01.02.2024)
1	ARUNACHAL PRADESH	54.12	12.11	0.00	0.00	0.00	104.85	69.58	149.65
2	ASSAM	1,321.98	1,669.62	244.08	1,433.97	1,503.43	5,771.11	9,141.75	1,969.75
3	BIHAR	2,114.27	602.57	4,449.32	4,902.97	6,683.93	3,082.22	7,497.21	0.00
4	CHHATTISGARH	838.16	2,625.07	2,636.95	562.55	307.12	0.00	344.23	1,236.32
5	GOA	2.85	0.00	0.00	0.00	0.00	0.00	0.00	0.00
6	GUJARAT	365.27	532.64	682.20	385.56	192.78	687.29	911.75	215.83
7	HARYANA	74.14	21.54	28.40	34.55	0.00	0.00	44.33	3.23
8	HIMACHAL PRADESH	32.54	50.88	14.69	0.00	10.62	32.97	37.86	66.18
9	JAMMU AND KASHMIR	80.33	49.82	226.83	67.69	795.86	123.43	1,031.58	832.06
10	JHARKHAND	796.30	1,626.30	1,733.52	2,442.76	3,348.51	1,207.91	1,236.02	0.00
11	KERALA	100.49	21.41	0.00	0.00	0.00	0.00	70.29	0.00
12	MADHYA PRADESH	1,701.15	4,876.27	4,250.43	2,291.98	4,565.80	4,509.58	6,374.91	0.00
13	MAHARASHTRA	735.66	1,102.08	1,135.53	1,815.33	1,310.10	1,249.80	1,676.07	381.80
14	MANIPUR	57.67	58.55	4.30	10.30	84.89	21.01	161.14	216.45
15	MEGHALAYA	80.78	42.74	126.21	22.60	191.08	90.13	106.44	1,212.08
16	MIZORAM	24.83	6.44	29.24	0.00	16.16	41.92	29.58	104.84
17	NAGALAND	46.76	8.33	0.00	0.00	17.40	17.41	52.50	223.21
18	ODISHA	1,494.53	3,124.06	3,290.32	2,197.33	2,821.87	1,011.87	1,723.28	4,235.69
19	PUNJAB	75.59	16.02	0.00	0.00	49.22	18.31	71.68	17.89
20	RAJASTHAN	871.53	1,895.66	2,340.13	2,933.34	1,108.59	1,405.46	2,157.52	10.79
21	SIKKIM	11.91	0.00	0.00	0.65	0.00	0.57	0.97	1.58
22	TAMIL NADU	690.60	848.49	502.80	487.52	78.62	928.93	2,004.39	14.75
23	TRIPURA	134.55	183.16	7.66	229.52	113.62	1,368.48	1,264.20	1,174.21
24	UTTAR PRADESH	2,239.80	4,948.06	2,775.86	1,145.64	4,830.90	3,727.00	4,777.03	2,620.55 1
25	UTTARAKHAND	74.84	13.81	95.98	0.00	0.00	149.18	128.08	254.48
26	WEST BENGAL	1,393.64	4,556.66	4,372.85	5,976.00	8,810.54	687.84	0.00	0.00
27	ANDAMAN AND NICOBAR ISLANDS	1.96	0.33	0.00	0.00	16.88	0.00	0.00	0.00

	ND NICOBAR								
28	DADRA AND NAGAR HAVELI	2.83	3.31	9.47	55.98	0.00	0.00	0.00	0.00
29	DAMAN AND DIU	0.50	0.09	0.00	0.00	0.00	0.00	0.00	0.00
30	LAKSHADWEEP	0.00	0.71	0.00	0.00	0.00	0.00	0.00	0.00
31	PUDUCHERRY*	0.00	0.00	0.00	0.00	0.00	0.00	214.92	0.00
32	ANDHRA PRADESH	217.13	351.93	186.05	0.00	0.00	0.00	0.00	0.00
33	KARNATAKA	278.64	593.05	188.22	309.60	0.00	0.00	0.00	0.00
34	TELANGANA*	142.63	48.16	0.00	0.00	0.00	0.00	0.00	0.00
35	LADAKH	0.00	0.00	0.00	0.00	0.00	0.00	3.09	18.90
	Total	16,058.00	29,889.86	29,331.06	27,305.84	36,857.93	26,237.24	41,130.36	14,960.241

*** Telangana and Puducherry are not implementing PMAY-G.**
